

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-515

IB-269/ND/2020

IA/6677/2023, IA/5444/2021, IA/5470/2021, IA/5508/2021

IN THE MATTER OF:

Future Power Technologies Pvt. Ltd.

....Applicant

Vs.

SMR Entertainment Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC CIRP

Order delivered on 30.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Abhishek Parmar, Adv.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is listed on **11.06.2024.**

Sd/-
(Court Officer)